

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 198/2017 in
O.A. No.3028/2014

This the 27th day of October, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Karam Vir, Driver, SPD, B.No.25179,
s/o Jagroop, Age 37 years,
r/o Village Naya Gaon, Tehsil Bahadurgarh,
District Jhajjar, Haryana.

...Applicant

(By Advocate: Ms. Komal Aggarwal for Sh. Anil Mittal)

Versus

Sh. Sandeep Kumar,
Chairman-cum-Managing Director,
Delhi Transport Corporation,
I.P.Estate,
New Delhi-110002.

...Respondent

(By Advocate: Sh. Umesh Joshi)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

When the matter was taken up for hearing it is submitted that orders of this Tribunal have been complied with. Accordingly, CP is closed. Notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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